

**Appellate Tribunal for Electricity, New Delhi**  
(Appellate Jurisdiction)

**A.No.170 of 2014**

**Dated: 09<sup>th</sup> October, 2015**

**In the Matter of:**

**Gujarat Urja Vikas Nigam Ltd. ...Appellant(s)**  
**Versus**  
**Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Shubham Arya**  
**Counsel for the Respondent(s) : Ms Suparna Srivastava for R.No.1**  
**Ms. Esha Shekhar for R.No.2**

**ORDER**

The Bench did not assemble today.

The matter is posted for further hearing on **30<sup>th</sup> November, 2015.**

SH

***Court Master***